

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDERS OF THE BENCH**

**Date of Order : 31.05.2016**

CP No. 291/00097/2015 (OA No. 423/2012)

Mr. S.K. Bhargava counsel for the applicant.  
Mr. Anupam Agarwal counsel for the respondents.

Heard.

2. Learned counsel for the respondents submits that they have preferred a D.B. Civil Writ Petition No. 19513/2015 against the order of the Tribunal before the Hon'ble High Court and the same has been stayed by the Hon'ble High Court vide order dated 05/02/2016. During the pendency of the Writ Petition, contempt proceedings does not lie, therefore, The Contempt petition is dismissed and Notices are discharged.
3. The applicant is at liberty to revive the same, if he insists so, after the final decision is taken by the Hon'ble High Court in the matter.

  
(Ms. Meenakshi Hooja)  
Member (A)

  
(Dr. K.B. Suresh)  
Member (J)

Vv